

CENTRAL ADMINISTRATIVE TRIBUNAL,**ERNAKULAM BENCH****CP(C) 180/00013/2020****in****Original Application No. 180/00099/2015****Thursday, this the 28th day of January, 2021****CORAM:****Hon'ble Mr. P. Madhavan, Judicial Member****Hon'ble Mr. K.V. Eapen, Administrative Member**

1. Abhilash A.C,
S/o.Appukuttan, aged 35 years
AC Cottage, Vattavila P.O
Neyyattinkara – 695 132, Mob:9846954746

2. Renny Samuel, S/o.C.S.Xavier, aged 35 years
Chelakkattu, 15/242, Moolamkuzhi
Kochi – 682 132, Mob: 8075369017

3. Sreejesh Kumar P, S/o.P.V.Radhavan,
aged 35years, Puthiyadath House
Kuniyan Karivellur P.O, Kannur – 60521
Mob:944722253

4. Deepu Augustine C.A
S/o.P.V.Augustine, aged 33 years
Payyappilly, Periyar Gardens
Thudathumkadavu
Varappuzha P.O, Ernakulam – 683 517
Mob No.9496089085 Petitioners

(By Advocate : Mr.Mohammed Rafeeq)

V e r s u s

Girish Luthra

(Age & father's name not known to the petitioners)

The Flag Officer Commanding in Chief

Southern Naval Command, Kochi – 682 004 ... Respondent

(By Advocate : Mr.N.Anilkumar,SCGSC)

This application having been heard on 28.1.2021, the Tribunal on the same day delivered the following:

O R D E R (Oral)

Hon'ble Mr. P. Madhavan, Judicial Member –

When the matter came up for consideration today, learned counsel for the respondents submits that the order of this Tribunal is fully complied with. Counsel for the respondents will file a statement to that effect. Registry is directed to accept the statement to be filed by the counsel for the respondents.

2. Counsel for the petitioner absent. Counsel was not represented on last many occasions also. Hence the **CP(C) is closed**. Notice, if any, stands discharged.

(K.V. EAPEN)

ADMINISTRATIVE MEMBER

(P. MADHAVAN)

JUDICIAL MEMBER

List of Annexures

Annexure P1 - True copy of the order in O.A No.180/99/2015
dated 19.2.2019

Annexure P2 - True copy of the communication dated 9.10.2019
issued by the public information officer; Headquarters Southern Naval
Command.

....